

## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## **ORDER**

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

SI. NO.	Name & EC	From	To
1.	Rajesh Peter Kujur,	Reader In the court of	Reader in the court of Sh.
	SJA EC:14209238	Ms. Nupur Gupta, CJM	Akash Sharma, Civil Judge-02,
		(South-East), Saket	(Central), Tis Hazari Courts,
		Courts	Delhi
2.	Sanjay Kumar, JA	Reader in the court of Sh.	Reader In the court of Ms.
	EC:86220076	Akash Sharma, Civil	Nupur Gupta, CJM (South-
		Judge-02, (Central), Tis	East), Saket Courts
		Hazari Courts, Delhi	
3.	Mohan Singh, Judl.	Reader in the court of	Reader In the court of Sh.
	Asst. EC:99859924	Ms. Vasundhra	Sahil Khurmi, Civil Judge-01.
		Chhaunkar, CJM (North-	(Central), Tis Hazari Courts,
		West), Rohini Courts	Delhi
4.	Manish Kumar,	Reader In the court of Sh.	Reader In the court of Ms.
	SJA EC:21125969	Sahil Khurmi, Civil	Vasundhra Chhaunkar, CJM
		Judge-01, (Central), Tis	(North-West), Rohini Courts
	A RODENSKY SERVICE SERVICES OF THE CORP.	Hazari Courts, Delhi	
5.	Inderjeet Kumar,	Reader In the court of Sh.	Reader In the court of Sh.
	SJA EC:23135260	Vaibhav Mehta, CJM	Kapil Gupta, Civil Judge - 06
		(North-East),	(Central), Tis Hazari Courts,
		Karkardooma Courts	Delhi
6.	Sanjay Singh, SJA	Reader In the court of Sh.	Reader In the court of Sh.
	EC:68328325	Kapil Gupta, Civil Judge	Vaibhav Mehta, CJM (North-
		- 06 (Central), Tis Hazari	East), Karkardooma Courts
		Courts, Delhi	
7.	Rajni D Kumar,	Reader In the court of Sh.	Reader In the court of Ms.
	SJA EC:28920801	Deepak Kumar-II, CJM,	SANA KHAN, Civil Judge-05,
		Rouse Avenue Courts	(Central), Tis Hazari Courts,
			Delhi
8.	Ashwani Kumar	Reader In the court of	Reader In the court of Sh.
0	Kaushik, Judl. Asst.	Ms. SANA KHAN, Civil	Dcepak Kumar-II, CJM, Rouse
	EC:97160173	Judge-05, (Central), Tis	Avenue Courts
		Hazari Courts, Delhi	
9.	Manohar Lal, SJA	Reader In the court of Sh.	Reader in the court of Ms.
	EC:42224198	Nishant Garg, ACJM-02-	Charan Salwan, Civil Judge-03
		cum-ACJ, Rouse Avenue	(Central), THC
		Courts	
10.	Minakshi Malhotra,	Reader in the court of Ms.	Reader In the court of Sh.
	SJA EC:59067237	Charan Salwan, Civil	Nishant Garg, ACJM-02-cum-
		Judge-03 (Central), THC	ACJ, Rouse Avenue Courts
11.	Ranbir Singh, SJA	Reader in the court of	Reader In the court of Ms.
	EC:84486221	Ms. Tania Singh, ACJM-	Ankita Bhatia, Civil Judge
1		02, (Central), Tis Hazari	(North), Rohini Courts
127		Courts, Delhi	ســـ کے ا

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Name & EC	From	То
Harvinder Kaur,		Reader In the court of Ms.
	•	Tania Singh, ACJM-02,
Total control of the second se	151	(Central), Tis Hazari Courts,
	The second secon	Delhi
Anju Bala		
	47-04-05-05-05-05-05-05-05-05-05-05-05-05-05-	Reader in the court of Ms.
20 - 10 - 10 - 10 - 10 - 10 - 10 - 10 -		Divya Gupta, Civil Judge-08
150.93090300		(Central), THC
		1
22 1 2400 2400 cm (mg/s) 122	The state of the s	Reader In the court of Sh.
1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		Paras Dalai, ACJM-01, (Spl.
EC:79669681	Judge-08 (Central), THC	Court - MP/MLA) Rouse
		Avenue Courts
Pro Transport Angle of the Control o	Reader In the court of	Reader In the court of Sh.
Manjhi, SJA	Ms. Nectu Sharma,	YASHU KHURANA, Civil
EC:66317859		Judge-01 (South-East), Saket
		Courts
Kamla Xalxo Indi		
	11 Chronic Colonic (1 Colonic	Reader In the court of Ms.
1.001. 20.71527055		Neetu Sharma, ACJM-01,
		(Central), Tis Hazari Courts,
Demons II		Delhi
		Reader in the court of Ms.
53A EC:20110425		Chitranshi Arora, Civil Judge-
		03 (South-West, Dwarka
96-07 2000 Pose	Reader in the court of Ms.	Reader In the court of Sh.
	Chitranshi Arora, Civil	Mayank Mittal, ACJM (Spl.
Asst. EC:35538084	Judge-03 (South-West.	Acts), (Central), Tis Hazari
		Courts, Delhi
Shashi Bhushan	Reader In the court of Sh	Reader in the court of Sh.
Singh Yadav, Judl.		TO THE RESIDENCE OF THE PROPERTY OF THE PROPER
17 TAGE-TO.		(South-West), Dwarka Courts
Kiran Bala Guddu		
		Reader In the court of Sh.
		Vivek Beniwal, ACJM (South-
150.17339209		East), Saket Courts
		MARION YOU — SANDONINA
		Reader In the court of Ms. Isha
		Thakur, Civil Judge-03 (South-
BC:33946096		East), Saket Courts
	Courts	900 TO
Mukesh Bala, SJA	Reader In the court of	Reader In the court of Sh.
EC:87960169		Mayank Goel, ACJM (East),
e .		Karkardooma Courts
		Courts
Kulveer Kumar, JA		IA to the OPE
		JA in the Office Pool, Admn.
		Branch - II (HQs), Delhi.
Drovon V.		
CO. The Property of the relation of Management of the control of t		JA in Office Pool, Admn.
		Branch (NDD), PHC
EC:42580948	(IIQs), Delhi.	
<i>w</i> .	10	Fr
	Harvinder Kaur, SJA EC:50969444  Anju Bala Chaudhary, SJA EC:95090506  Ashwani Gupta, Judl. Asst. EC:79669681  Vinod Kumar Manjhi, SJA EC:66317859  Kamla Xalxo, Judl. Asst. EC:91329635  Parveen Kumar, SJA EC:20110425  Puneet Kumar Sangwan, Judl. Asst. EC:35538084  Shashi Bhushan Singh Yadav, Judl. Asst. EC:23310832  Kiran Bala Guddu, SJA EC:17359209  Romanus Ekka, Judl. Asst. EC:33946096  Mukesh Bala, SJA	Harvinder Kaur, SJA EC:50969444  Reader In the court of Ms. ANKITA BHATIA, Civil Judge (North), Rohini Courts  Reader In the court of Sh. Paras Dalal, ACJM-01, (Spl. Court - MP/MLA) Rouse Avenue Courts  Ashwani Gupta, Judl. Asst. EC:79669681  Vinod Kumar Manjhi, SJA EC:66317859  Vinod Kumar Manjhi, SJA EC:66317859  Kamla Xalxo, Judl. Asst. EC:91329635  Parveen Kumar, SJA EC:20110425  Parveen Kumar Sangwan, Judl. Asst. EC:35538084  Shashi Bhushan Singh Yadav, Judl. Asst. EC:23310832  Kiran Bala Guddu, SJA EC:17359209  Kiran Bala Guddu, SJA EC:33946096  Ms. Reader In the court of Sh. Mayank Mittal, ACJM (South-East), Saket Courts Reader in the court of Sh. Vivek Beniwal, ACJM (South-East), Saket Courts Reader in the court of Sh. Ankit Mittal, Civil Judge O1 (South-West), Dwarka Courts Reader in the court of Sh. Ankit Mittal, Civil Judge O1 (South-West), Dwarka Courts Reader in the court of Sh. Mayank Goel, ACJM (East), Karkardooma Courts Reader In the court of Sh. Mayank Goel, ACJM (East), Karkardooma Courts Reader In the court of Sh. Almad in the court of Sh. Vidya Prakash, District Judge (Commercial-02), NDD, PHC Praveen Kumar Shah, JA  Adm. Branch II



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SI. NO.	Name & EC	From	То
25.	Pooja Malhotra, JA EC:38562092	Reader in the court of Ms. Ritika Kansal, JMFC (Mahila Court)-02 (East), Karkardooma Courts	JA in Establishment of Family Courts (HQs), Dwarka
26.	Rajecv, SJA 1:C:80735564	SJA in Copying Agency, Family Courts, Karkardooma Courts	Reader in the court of Ms. Ritika Kansal, JMPC (Mahila Court)-02 (Past), Karkardooma Courts
27.	Mamta Tanwar, JA ISC:53310524	Assistant Ahlmad in the court of Sh.Balwant Rui Bansal, District Judge-05 (New Delhi), Patiala House Courts	JA in Copying Agency, RACC
28.	Jogender Singh, JJA I:C:13722664	JJA in Copying Agency.	Assistant Ahlmad in the court of Sh.Balwant Rai Bansal, District Judge- 05 (New Delhi), Patiala House Courts

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice

> (Sanjay Garg-1) Principal District & Sessions Judge (HQs) lis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(11Qs)/2025/30672-822

Dated, Delhi the

## Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judges, Delhi/New Delhi.
- 2. The Officer/Officer in-Charge concerned.
- 3. PS to Ld. Principal District & Sessions Judge (11Qs), Delhi.
- 4. PS to the undersigned.
- The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
- The DDOs, Accounts Branches concerned, Delhi / New Delhi.
- The Branch-in-charges, Administration Branches concerned with the directions to send 'compliance report' within 5 days to this office confirming the compliance of this transfer order, which must include the names of the officials who fail to comply with it.
- The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- The Dealing Assistant (Leave), Admn. Branch concerned. Delhi/New Delhi
- 10. The Dealing Assistants, ACR Cell (IIQs), Delhi.
- 11. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
- 12. For uploading on LAYERS.
- 13. The officials concerned for immediate compliance.

Digitally signed by SUNIL RUMAR SHARMA Date: 2025.05.27 14:23:36 +05:30 **SUNIL** KUMAR SHARMA

(Sunil Kumar Sharma) District Judge / Officer-in-charge, Administration Branch - II (11Qs)

Tis Hazari Courts, Delhi.